<u>ਪੰਜਾਬ ਵਿਧਾਨ ਸਭਾ ਸਕੱਤਰੇਤ</u> ਅਧਿਸੂਚਨਾ

ਮਿਤੀ 14 ਜੁਲਾਈ, 2022

ਮਾਨਯੋਗ ਸਪੀਕਰ ਸਾਹਿਬ ਨੇ ਇਨ੍ਹਾਂ ਖਾਲੀ ਹੋਈਆਂ ਥਾਵਾਂ ਤੇ ਮਿਤੀ 13 ਜੁਲਾਈ, 2022 ਤੋਂ ਡਾ. ਨਛੱਤਰ ਪਾਲ, ਐਮ.ਐਲ.ਏ. ਅਤੇ ਸ਼੍ਰੀ ਗੁਰਿੰਦਰ ਸਿੰਘ ਗੈਰੀ ਬੜਿੰਗ, ਐਮ.ਐਲ.ਏ. ਨੂੰ ਪੰਜਾਬ ਵਿਧਾਨ ਸਭਾ ਦੀ ਕਾਰਜ ਵਿਧੀ ਅਤੇ ਕਾਰਜ ਸੰਚਾਲਣ ਨਿਯਮਾਵਲੀ ਦੇ ਨਿਯਮਾਵਲੀ ਦੇ ਨਿਯਮਾਵਲੀ ਦੇ ਨਿਯਮ 180 ਦੇ ਉਪ-ਨਿਯਮ (3) ਅਧੀਨ ਉਕਤ ਕਮੇਟੀ ਵਿੱਚ ਸਾਲ 2022-23 ਦੇ ਬਾਕੀ ਰਹਿੰਦੇ ਸਮੇਂ ਲਈ ਮੈਂਬਰ ਨਾਮਜ਼ਦ ਕੀਤਾ ਹੈ।

चंडीवाੜ् ;

14 ਜੁਲਾਈ, 2022

ਸੁਰਿੰਦਰ ਪਾਲ ਸਕੱਤਰ।

Under Secretary Punjab Vidhan Sabha Chandigarh

2/2

PUNJAB VIDHAN SABHA SECRETARIAT

NOTIFICATION

THE 14 July, 2022.

No. 1-CPU-2022-23/... Sardar Fauja Singh, M.L.A. on

having been appointed as Cabinet Minister with effect from 04th July, 2022 has

ceased to be the member of the Committee on Public Undertaking under rule 180(1)

of the Rules of Procedure and Conduct of Business and Sardar Jai Krishan Singh,

M.L.A. on having been elected as Deputy Speaker and after resigning from the

Committee dated 04th July, 2022, has ceased to be the member of the Committee on

the Public Undertaking under rule 182 of the Rules of procedure and Conduct of

Business in the Punjab Vidhan Sabha (Punjab Legislative Assembly).

On the vacancies thus caused, the Hon'ble Speaker has

nominated Shri Gurinder Singh Garry Birring, M.L.A. and Dr. Nachhatar Pal, M.L.A.

as Members of the Committee on Public Undertaking for the remaining period of

2022-23 under Rule 180(3)read with rule 207 of the Rules of Procedure and Conduct

of Business in the Punjab Vidhan Sabha (Punjab Legislative Assembly).

CHANDIGHARH:

DATED: 14 JULY, 2022

SURINDER PAL SECRETARY.

Under Secretary
Punjab Vidhan Sabha
Chandigarh

9c